

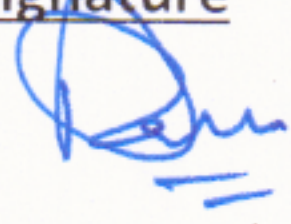

National Company Law Tribunal

Allahabad Bench

CP NO. 40/ND/2016

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF ALLAHABAD BENCH OF THE
NATIONAL COMPANY LAW TRIBUNAL ON 11.10.2017

NAME OF THE COMPANY: Neeraj Kumar Gupta & ors V/S M.K. Records
Pvt Ltd
SECTION OF THE COMPANIES ACT: 397/398 of the companies act of 1956

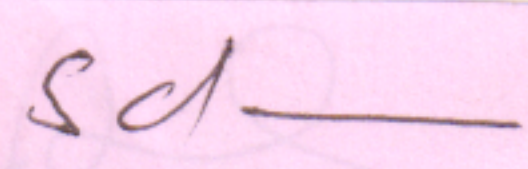
Sl. NO.	Name	Designation	Representation	Signature
1.	A.K. Kuchhal	Ach.	Petitioner RESPONDENT	
2.	Anand Prakash Srivastava		Petitioner	

CP No.40/ND/2016

Sh. Anand Prakash Srivastava proxy for Mukesh Sukhija for petitioner counsel.

Sh. A.K. Kuchhal for their respondent. At the request of counsel for both the parties. The
matter is adjourned for final argument for 9 November.

Dated:11.10.2017


Sri H.P. Chaturvedi, Member (Judicial)

Typed by:
Md.Zaid